

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3289
TO BE ANSWERED ON 23-03-2018

ADOPTION OF BLOCKCHAIN AS A TECHNOLOGY TOOL

3289. SHRI VIVEK GUPTA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the steps taken by the Ministry to adopt the blockchain as a technology tool for service delivery, maintenance of records, etc.;
- (b) whether Government has a roadmap of how this technology can be adopted and streamlined for regular Governance, if so, the details thereof, the targets set and the time span required to achieve those targets; and
- (c) the key areas of governance, according to the Ministry, where blockchain as a technology can be a game changer?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI K. J. ALPHONS)

(a) and (b): Government is exploring ways to adopt Blockchain technology which can transform Governance in India. Blockchain is a new technology and various premier institutes such as CDAC (*Centre for Development of Advanced Computing*) and IDRBT (Institute for Development & Research in Banking Technology) etc are taking up proof of concept studies and pilot projects. Some state Governments such as Maharashtra, Andhra Pradesh and Karnataka are exploring option of utilizing Blockchain technology for certain governance applications.

Blockchain technology has good potential to transform the logging and management of transactions in different application areas. This technology has good potential in sectors such as Governance, healthcare, cyber security, automobiles, media, travel, hospitality, energy, smart cities etc.

(c): The key areas of governance where Blockchain as a technology can be leveraged include:

- i. Digital Land Records maintenance
- ii. Electronic Health Records
- iii. Beneficiary management of welfare schemes
- iv. Taxation

- v. Smart Contracts
- vi. Property title registry
- vii. Documents Management etc
